GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA STARRED QUESTION NO. *98

TO BE ANSWERED ON THE 13TH DECEMBER, 2022/ AGRAHAYANA 22, 1944 (SAKA)

COLLECTION OF CENSUS DATA

*98. SHRI A. GANESHAMURTHI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has taken any initiatives for collection of census data for this decade census and if so, the details thereof;
- (b) whether any changes in the format or proforma have been suggested for collection of additional information for various socio-economic parameters and preparation of detailed category-wise database and if so, the details thereof;
- (c) whether the Government proposes to include digital census and selfenumeration of citizens, if so, the details thereof;
- (d) whether there is a demand for conducting caste-wise census also along with the data; and
- (e) if so, whether the Government has taken any action in this regard and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO LOK SABHA STARRED QUESTION NO. *98 FOR 13.12.2022 REGARDING "COLLECTION OF CENSUS DATA"

- (a): The intent of the Government for conducting Census 2021 was notified in Gazette of India on 28th March, 2019. However, due to outbreak of COVID-19 pandemic, the conduct of Census 2021 and the related field activities have been postponed until further orders.
- (b): In Census, data is collected on demographic and various socioeconomic parameters like education, SC/ST, religion, language, marriage, fertility, disability, occupation and migration of the individuals. The questionnaire for the first phase of Census was notified in the Gazette of India.
- (c): The forthcoming Census is to be the first digital Census and there is a provision for self-enumeration. Mobile App for collection of data and a Census Portal for management and monitoring of various Census related activities have been developed.
- (d) & (e): Three State Governments, namely, Bihar, Maharashtra and Odisha and a few organisations have requested to collect caste details in the forthcoming Census. In Census, the castes and tribes which are specifically notified as Scheduled Castes (SCs) and Scheduled Tribes (STs) as per the Constitution (Scheduled Castes) Order, 1950 and the Constitution (Scheduled Tribes) Order, 1950, as amended from time to time, are enumerated. The Government of India has not enumerated caste wise population other than SCs and STs in Census since independence.
